

(b) the relief and rehabilitation offered to them so far along with the number of those that have still not received any compensation so far;

(c) by when they will get it; and

(d) the details of last ten years thereof?

THE MINISTER OF TRIBAL AFFAIRS (SHRI P.R. KYNDIAH): (a) to (d) The details of people including tribals, displaced by various industries, mining projects and other Government establishments, are maintained by the respective State Governments. The National Policy on Resettlement & Rehabilitation of Project Affected Families-2003 (NPRR-2003) prescribes minimum benefits for resettlement and rehabilitation (R&R) of Project Affected Families including Scheduled Tribes, which are required to be followed by the State Governments. States, where the resettlement and rehabilitation package is higher than in the aforesaid policy, are free to follow their own package. Para 5.18(J) of the NPRR-2003 envisages specification of a time schedule in every R&R Plan, for shifting and resettling the displaced families in the resettlement zone. Information on the total number of tribals displaced is being sought from the State Governments.

#### **Handicrafts by tribals in Rajasthan**

2092. DR. ABHISHEK MANU SINGHVI: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the steps being taken by Government to promote the making and selling of handicrafts made by tribals in Rajasthan; and

(b) whether Government plan to buy these handicrafts directly from the tribals and sell them in the open market?

THE MINISTER OF TRIBAL AFFAIRS (SHRI PR. KYNDIAH): (a) The Tribal Cooperative Marketing Development Federation of India Ltd. 96 (TRIFED), a Multi State Cooperative Society, is engaged in marketing of tribal products, including tribal handicrafts. TRIFED also organizes tribal artisan melas for sourcing of handicrafts directly from artisans for further sale through various outlets of TRIBES India. Tribal artisans display tribal arts and crafts during such melas. One such mela was held at Udaipur on 05.07.2005 in which more than 90 tribal artisans had participated. TRIFED also

participated in exhibitions at various places in Rajasthan for display and sale of tribal arts and crafts.

(b) TRIFED has empanelled 40 artisans/NGOs from whom various handicraft items are being purchased directly. TRIFED sells tribal handicrafts, etc. through its own and other outlets in different parts of the country including the 'TRIBES India' shop at Shilpagram, Udaipur and 'Rajasthali' shops belonging to the Rajasthan Tourism Development Corporation at Jaipur, Udaipur and Bharatpur.

**Funds for welfare on tribals to NER**

2093. SHRI KARNENDU BHATTACHARJEE: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the funds allotted to the North Eastern Region for welfare of tribal people during the last and current year, State-wise;

(b) whether the funds provided by the Centre and some other voluntary organisations to the States in North-Eastern Region have been properly utilized;

(c) if so, the details thereof and if not, the action taken against the defaulting States in this regard; and

(d) whether Government propose any steps for cent-per cent utilisation of such funds by the States in North-Eastern Region so that benefit could reach the poor tribal people in the regions?

THE MINISTER OF TRIBAL AFFAIRS (SHRI P.R. KYNDIAH): (a) Details of funds released to the North-Eastern States for the welfare of tribal people during the last and current year (2005-06 and 2006-07) and the unspent balances as on 31.08.2006 are given in the Statement (See below):

(b) to (d) The funds released to the State Governments/Union Territory Administrations are expected to be utilized within 12 months from the closure of the financial year. The Ministry, therefore, insists on such utilisation certificates before releasing any further funds. The Ministry also regularly monitors the implementation of various tribal welfare schemes through review meetings with the State Government officials.

Information regarding the funds provided by other voluntary organisations to the States in North-Eastern Region is not maintained by this Ministry.